COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 140 OF 2015 &
IA No. 263 OF 2016

Dated: 6th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Jaipur Metro Rail Corpn. Ltd. …Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. AbhishekUpadhyay
Ms. Himanshi Andley for R-1

Mr. Ajatshatru Mina
Ms. Megha Karnwal for R.2-4

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for hearing on ***05.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt